

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-785/ND/2020**

**IN THE MATTER OF:
Shivani Gupta**

...PETITIONER

Vs.

M/s. Samyak Projects Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 07.12.2020
(Virtual Hearing)**

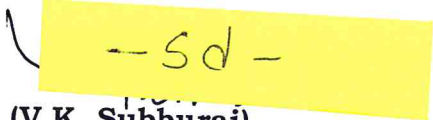
Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial-creditor :Mr. Mishal Johari, Advocate
For the Respondent/ Corporate-debtor :Mr. Aman Anand, Advocate**

ORDER

Heard the submissions made by the counsel for the financial creditor/petitioner. Serve notice on the corporate debtor within weeks' time. Mr. Aman Anand, Advocate has appeared on behalf of the corporate Debtor and offered to file vakalatnama within 3 days. Post the matter to 24th December, 2020.


**(V.K. Subburaj)
Member (T)**


**(P.S.N. Prasad)
Member (J)**